

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ORION WATER TREATMENT PRIVATE LIMITED OPERATING IN WATER AND WASTE
WATER TREATMENT AT CHENNAI (TAMIL NADU)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Orion Water Treatment Private Limited CIN: U29222TN2009PTC072155 PAN: AABCO1807B
2	Address of the registered office	Survey No. 1436, Plot 852, VGP Ramanujar Town Part II, Sriperumbudur Village & Taluk, Kanchipuram District, Tamil Nadu, India, 602105
3	URL of website	NA
4	Details of place where majority of fixed assets are located	Survey No. 1436, Plot 852, VGP Ramanujar Town Part II, Sriperumbudur Village & Taluk, Kanchipuram District, Tamil Nadu, India, 602105
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	As per the last available audited financial statements for the financial year ended 31.03.2024, total revenue from operations stood at INR 2,76,33,345.75
7	Number of employees/ workmen	As per the information provided by the suspended management, there are 5 employees and workmen as on the Insolvency Commencement Date
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Complete details may be sought by reaching out to the resolution professional vide mail address: orionwatercirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details may be sought by reaching out to the resolution professional vide mail address: orionwatercirp@gmail.com
10	Last date for receipt of expression of interest	19-Jul-25, Saturday
11	Date of issue of provisional list of prospective resolution applicants	29-Jul-25, Tuesday
12	Last date for submission of objections to provisional list	3-Aug-25, Sunday
13	Date of issue of final list of prospective resolution applicants	13-Aug-25, Wednesday
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-Aug-25, Monday
15	Last date for submission of resolution plans	17-Sep-25, Wednesday
16	Process email id to submit Expression of Interest	orionwatercirp@gmail.com

Note: The prospective resolution applicant(s) who have submitted their Expression of Interest in response to the addendum to Form G dated 06-06-2025 are required to submit a fresh EOI under this invitation if they wish to be considered.



Sandeep Kothari
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For Orion Water Treatment Private Limited

Date: 04-07-2025
Place: Chennai

